



\$~23

\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ CS(OS) 524/2024

ANI MEDIA PVT. LTD.

.....Plaintiff

Through: Mr.Sidhant Kumar, Ms.Manyaa  
Chandoik,Mr.Akshit Mago,  
M.Om Bata, Ms.Anshika  
Saxena, Advs.

versus

WIKIMEDIA FOUNDATION INC & ORS. ....Defendants

Through: Ms.Tine Abraham, Ms.Shivani  
Rawat, Mr.Abhi Udai Singh  
Gautay, Advs. for D-1.

**CORAM:**

**HON'BLE MR. JUSTICE NAVIN CHAWLA**

**ORDER**

**05.09.2024**

%

**I.A. 38498/2024**

1. Issue notice.
2. Notice is accepted by Ms. Tine Abraham, the learned counsel for the defendant no.1.
3. Reply, if any, be filed within a period of two weeks from today.
4. List on 25<sup>th</sup> October, 2024.
5. The Authorised Representative of the defendant no.1 who is competent to take decision on behalf of defendant no.1-company in the present matter shall remain personally present in the Court on the next date of hearing.

**NAVIN CHAWLA, J**

**SEPTEMBER 5, 2024/Arya/DG**

*Click here to check corrigendum, if any*